

**MEDIATION AND ARBITRATION CENTRE (MAC)
HIGH COURT OF ANDHRA PRADESH**

Smt. M.V.Ramana Kumari,
I/c Director,
Mediation and Arbitration Center.

Roc.No.5/HC MAC/2019, dt.02.07.2019

NOTIFICATION

As directed by the President, Mediation and Arbitration Committee, High Court of Andhra Pradesh, the Panel of Mediators is being prepared for the Mediation and Arbitration Center for Mediation.

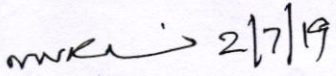
In this regard, applications are invited from the willing persons as mentioned in Rule 12 of Alternative Dispute Resolutions and Mediation Rules, 2017 to empanel them as mediators for the High Court of Andhra Pradesh.

As per Rule-12 of the Alternative Dispute Resolutions and Mediation Rules, 2017, the following persons shall be treated as qualified and eligible for being enlisted in the panel of mediators:

- (1) (i)Retired Judges of the Supreme Court of India,
(ii)Retired Judges of the High Court;
(iii)Retired District and Sessions Judges or retired Judges of the City Civil Courts or Courts of equivalent status;
(iv)In-service Judicial Officers; and
- (2) Legal practitioners with atleast seven years' standing at the bar;
- (3) Experts or other professionals with at least fifteen years' standing; or retired senior bureaucrats or retired senior executives;
- (4) Institutions which are themselves experts in mediation and have been recognized as such by the High Court, provided the names of its members are approved by the High Court initially or whenever there is change in membership.
- (5) The Mediator who have undergone training programme conducted in accordance with the curriculum approved by Mediation and Conciliation Project Committee of India (MCPC) shall alone be accredited as Mediator.

The interested persons fulfilling the above criteria have to submit their applications in the prescribed proforma to the "INCHARGE DIRECTOR, Mediation and Arbitration Centre, High Court of Andhra Pradesh, Amaravathi in between 10.30 am to 04.30 pm on or before 02.08.2019, so as to consider their applications for empanelment as Mediators in the panel of Mediation and Arbitration Centre, High Court of A.P.

Date: 02-07-2019
Place: Amaravathi


I/c Director
Mediation and Arbitration Center.

**MEDIATION AND ARBITRATION CENTRE
HIGH COURT OF ANDHRA PRADESH, AMARAVATHI**

APPLICATION FOR EMPANELMENT IN THE PANEL OF MEDIATORS

1	Name in(Block) full	:			
2.	Father's/Husband Name	:			
3.	Address for communication with Mobile Number	:			
4.	Education Qualifications	:			
5.	Date of Birth	:			
6.	Social Status / Community	:			
7.	Enrolment details	:	Enrolment number and date	Standing at the Bar as on the date of application	Code number
8.	Nature of practice	:			
9.	Approximate Number of cases settled in mediation. In the High court of Judicature for the State of Telangana and for the state of Andhra Pradesh	:			
10	Whether any Criminal case\ cases pending against him\her. If so, furnish the particulars	:			
11	Whether has been convicted at any time for any offence, if so, details to be informed	:			
12	Whether is a Standing Counsel for any Government or Non-Government organization, if so, details to be given	:			
13	Whether applicant undergone the MCPC Training, If so details to be given	:			
14	Special Skills, if any	:			
15	Any other relevant information	:			

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i/c Director - 2/7/19